

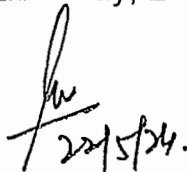
HIGH COURT OF JAM MU & KASHMIR AND LADAKH
(Office of the Registrar General Camp at Jammu)

Notification

No.: 850 of 2024/RG

Dated:- 22.05.2024

In pursuance of the Government of India, Ministry of Law and Justice, Department of Justice, (Appointments Division), New Delhi's Notification F.No. K.13021/01/2024-US.II dated 9th May, 2024, Hon'ble Mr. Justice Wasim Sadiq Nargal took oath of the office as Additional Judge of the High Court of Jammu & Kashmir and Ladakh, today on 22nd May, 2024 at 03:30 PM.

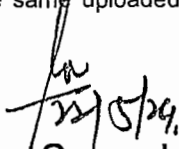

(Shahzad Azeem)
Registrar General

No: 19080-19130/RG/GS

Dated: 22.05.2024

Copy of the above forwarded to the:

1. Special Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi;
2. Secretary General, Supreme Court of India, New Delhi;
3. Principal Secretary to Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh;
5. Registrar General, High Court of _____
.....for information.
6. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu;
7. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for information of their Lordships.
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Srinagar, for information.
9. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is enclosed).
10. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar;
11. Director, J&K Judicial Academy, Srinagar.
12. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar;
13. Registrar Computers, High Court of J&K and Ladakh, Srinagar;
14. Registrar Inspection, High Court of J&K and Ladakh, Jammu;
15. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
16. Registrar Administration/Management/Recruitment, High Court of J&K and Ladakh;
..... for information and necessary action.
17. Manager, J&K Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
18. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
19. Director Finance, High Court of Jammu & Kashmir, Main Wing, Srinagar;
20. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar, for information and necessary action.
21. CPC, e-Courts, High Court of Jammu & Kashmir and Ladakh, for getting the same uploaded on the official High Court Website.
22. Office file.


Registrar General